F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.02.2019

ORDER NO. 40 of 2019

Hon'ble President is pleased to partially modify the roster order no. 20 of 2019 for CESTAT, Mumbai constituting Division Bench to hear part-heard matter as follows:-

 On 19/02/2019 at 02.30 p.m. Hon'ble Sh. P. Anjani Kumar, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matter:-E/1207, 1208/2008

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ O/o Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dv. Registrar